

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 20.08.2019 (TUESDAY)
COURT OF CHAIRPERSON
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In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 94 of 2018 (For Correction) | Shri Romi Datta Vs. S. Gurumoorthi | Saurabh Jain | Divyanshu Sahay |
| 2. | I.A No. 2344 of 2019 in Comp. App. (AT) (Ins) No. 249 of 2019 | Gurjeet Singh Johar Vs. ICICI Bank Ltd & Anr. | Ankita Sinha | Ankur Mittal Pulkit Deora Arunima Bhattacharjee |
| 3. | I.A No 2524 of 2019 in Comp. App. (AT) (Ins) No. 802 of 2019 | Bharat Heavy Electricals Ltd. Vs. Anil Goel Liquidator of Visa Power Ltd & Anr. | Lakshmikumaran | |

For Admission (Fresh Cases)

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| 4. | Comp. App. (AT) (Ins) No. 829 of 2019 | Spade Financial Services Ltd & Anr. Vs. Hari Krishan Sharma & Ors. | Rohit Krishan Naagpal | Sonaakshi Dhiman |
| 5. | Comp. App. (AT) (Ins) No. 830 of 2019 (With Defects) | Indiabulls Housing Finance Ltd. Vs. Samir Kumar Bhattacharya & Anr. | Sumesh Dhawan | |
| 6. | Comp. App. (AT) (Ins) No. 831 of 2019 (With Defects) | Amitabh Das Mundhra. Vs. RDC Concrete (India) Pvt Ltd & Anr. | Samrat Sen Gupta | |
| 7. | Comp. App. (AT) (Ins) No. 832 of 2019 (With Defects) | R. Adaikkalavan. Vs. C.T. Ramanathan Infrastructure (P) Ltd & 2 Ors. | Toral Banerjee | |
| 8. | Comp. App. (AT) (Ins) No. 833 of 2019 (With Defects) | Arangcons. Vs. Amit Chandrakanth Shah & Ors. | P.J. Rishikesh | |
| 9. | Comp. App. (AT) (Ins) No. 834 of 2019 (With Defects) | Inderpreet Kaur & Ors. Vs. Real Tech Constructions Pvt Ltd. | Vinod Kumar Mahajan | |

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| 10. | Comp. App. (AT) (Ins) No. 835 of 2019 (With Defects) | Inderpreet Kaur & Ors. Vs. Meters and Instruments Pvt Ltd. | Vinod Kumar Mahajan | |
| 11. | Comp. App. (AT) (Ins) No. 838 of 2019 (With Defects) | Sagar Dinesh Jariwala. Vs. Small Industries Development Bank of India (SIDBI) & Ors. | Udit Gupta | |
| 12. | Comp. App. (AT) (Ins) No. 839 of 2019 (With Defects) | Harneshwar Agro Products Power & Yeast (I) Ltd. Vs. Punjab National Bank. | Vijay kumar | |
| 13. | Comp. App. (AT) (Ins) No. 840-841 of 2019 (With Defects) | Abstract Logixtix Pvt Ltd. Vs. Nuddea Plantations Pvt & Ors. | Sukesh Ghosh | |
| 14. | Comp. App. (AT) (Ins) No. 842 of 2019 (With Defects) | Kaushik Ghosh. Vs. Noor Alam & Ors. | Simran Jeet | |
| 15. | Comp. App. (AT) No. 217 of 2019 | Aruna Theatres & Enterprises Pvt Ltd. Vs. S Balasubramanian & Ors. | C.Umashankar | |
| 16. | Comp. App. (AT) No. 220 of 2019 (With Defects) | Balaji Inimai. Vs. R. Srinivasan & 12 Ors. | K.P. Sanjeev Kumar | |
| 17. | Comp. App. (AT) No. 222 of 2019 | Udayan Sen. Vs. Union of India Through Ministry of Corporate Affairs & Ors. | Aayushi Sharma | Karan Khanna |
| 18. | Comp. App. (AT) No. 223 of 2019 | Kalpesh Mehta Vs. Union of India through Ministry of Corporate Affairs & Ors. | Aayushi Sharma | Karan Khanna |
| 19. | Comp. App. (AT) No. 224 of 2019 (With Defects) | Deloitte Haskins & Sells LLP. Vs. Union of India through Ministry of Corporate Affairs & Ors. | Mahesh Agarwal | Karan Khanna |
| 20. | Comp. App. (AT) No. 225 of 2019 (With Defects) | Shahzaad Dalal Vs. Union of India through Ministry of Corporate Affairs & Ors. | Vivek Jain | |
| 21. | Comp. App. (AT) No. 226 of 2019 | Super Royal Holidays India Pvt Ltd & Ors. Vs. Union of India. | Nanda Kumar Gupta | |

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| 22. | Comp. App. (AT) No. 227 of 2019 | Peoples International & Services Pvt Ltd & Anr. Vs Alliance Industries Ltd & Ors. | Ankit Dubey | |
| 23. | Comp. App. (AT) No. 228 of 2019 | P.G.H. International Pvt Ltd & Anr. Vs. Ashok Kumar Khosla. | Ankit Dubey | |
| 24. | Comp. App. (AT) No. 229 of 2019 | Peoples General Hospital Pvt Ltd & Anr. Vs. Alliance Industries Ltd. | Ankit Dubey | |
| 25. | Comp. App. (AT) No. 230 of 2019 (With Defects) | C.Sivasankaran. Vs. Union of India Ministry of Corporate Affairs, through Regional Director & Ors. | Ajith S.Ranganathan | |

After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Hearing

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|------------------------|---|
| 1. | Competition Appeal (AT) No. 05 of 2018 Part Heard | Karnataka Power Corporation Ltd. Vs. CCI &Anr. | AchyuthAjith Kumar | Anurag Mathur (R2) |
| 2. | Competition App. (AT) No. 26 of 2018 | Ghaziabad Development Authority Vs. Competition Commission of India with | VaibhavGaggar | Rajshekhhar Rao |
| 3. | Compensation Application (AT) No. 01 of 2018 | Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr | Dinesh Kumar | VaibhavGaggar (GDA), BalajiSubramanian (R-CCI) |

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By Order

**-sd/-
Registrar**